

1	2	3	4
10. Workers participation in Management	11. Construction of more houses.		
11. Recognition of PGI Unions Joint Action Committee	12. Implementation of 2nd Cadre Review Report		
12. Constitution of Grievances Committee Under Industrial Disputes Act.	13. Constitution of Cadre Anomaly Committee		
	14. Supply of Cadre Review Report of AIIMS		
	15. Supply of new Recruitment Rules & job description Manual.		
	16. Washing allowance for paramedical staff.		
	17. Benefit of service to the employees of LLS, Kasuelli		
	18. Constitution of Apex Grievance Body		
	19. Disciplinary Cases.		

Regional Pharmacy Institutes

1524. SHRI BHIM DAHAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the details of Regional Pharmacy Institutes functioning in the North-Eastern States at present;

(b) the number of students admitted from the States out of quota within the North-Eastern States, State-wise;

(c) whether the pro-rata contribution from each of the State is pending for few years in the diploma courses;

(d) if so, the reasons therefor; and

(e) the steps taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI): (a) to (e) The information is being collected and will be laid on the Table of the House.

Deployment of Security Troops

1525. SHRI MOHAN RAWALE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether troops in Doda region of J&K is unable to tackle insurgency in the area;

(b) if so, the number of troops deployed in the area: and

(c) the steps taken/proposed to be taken to tighten the security in Doda?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) and (b) No, Sir. Deployment of Central Para-military Forces in various States depend upon their availability and the overall security scenario. Keeping these factors in view, CPMFs have been made available to J&K. The deployment is reviewed from time to time at the Unified headquarters keeping the changing security scenario in view. It would not be in public interest to indicate the details about the Forces and their level of deployment.

(c) Government have adopted a multipronged approach to tackle the situation which includes inter-alia strengthening the border management, effective operations against militants in the hinterland, gearing up intelligence machinery, intensifying patrolling by security forces, establishment of posts in vulnerable areas especially for protection of minorities, constitution of Village Defence Committees, and modernisation/upgradation of State police and Security forces.

[*Translation*]

Remand Home for Girls

1526. SHRIMATI SUMITRA MAHAJAN: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether a proposal to set up a Juvenile prison and remand home for (Girls) at Divisional level by Madhya Pradesh Government is pending before the Union Government; and

(b) if so, the time by which the said proposal is likely to be cleared?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI): (a) Yes, Sir.

(b) The pending proposals will be cleared as soon as the State Government renders an account of the unspent amount lying with it from the previous year's releases under the relevant scheme.

[*English*]

Setting up of CGHS Homoeopathic Dispensary

1527. SHRI NARESH PUGLIA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the year in which the last CGHS Homoeopathic Dispensary/Unit was set up in the capital;

(b) the number of allopathic CGHS Dispensaries/Units set up since the last CGHS Homoeopathic Dispensary/Unit set up in the capital; and

(c) the reasons of discrimination in setting up Homoeopathic CGHS Dispensaries in comparison to other systems of medicines?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI): (a) 1986.

(b) Seven

(c) As there is more demand for opening of Allopathic dispensaries compared to other systems to medicine and due to constraints of resources, no new Homoeopathic dispensary/Unit could be opened after 1986.

[*Translation*]

Rabies Cases

1528. SHRI JANARDAN PRASAD MISRA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of persons died from Rabies during each of the last three years in the country;

(b) whether the Government propose to take any concrete steps to prevent it;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI): (a) According to the figures made available by Central Bureau of Health Intelligence, the number of deaths on account of Rabies in the States/UTs during each of the last three years i.e. from 1995 to 1997 are as follow:

Year	Deaths
1995	639
1996	622
1997	386

(b) and (c) During the Sixth Plan period a programme on limited scale for control of canine rabies was sanctioned in 16 States and one Union Territory. Each State/Union Territory was allocated one to two canine rabies control units. An amount of Rs. 117 lakhs, Rs. 192 lakhs and Rs. 334 lakhs were earmarked as Central assistance for this programme during the Sixth, Seventh and Eighth Plan.